

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2113
ANSWERED ON:07.12.2005
LEASEHOLD CONVERSION SCHEME
Bansal Shri Pawan Kumar

Will the Minister of URBAN DEVELOPMENT be pleased to state:

to the reply given to Unstarred Question No. 3883 on April 19, 2005 and state:

(a) the main features of the leasehold conversion scheme including reference to General Power of Attorney (GPA) as originally notified on approval by the Union Government; and

(b) the modifications effected therein subsequently by the Chandigarh Union Territory Administration?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a)&(b): The information is being collected and will be laid on the Table of the Sabha.